

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Original Application No. 69 of 2025 (SZ)

In the matter of:

K. Hariharan,
Chengalpattu.

... Applicant(s)

Versus

The Chief Secretary to the Government of Tamil Nadu,
Chennai and ors.

...Respondent(s)

**STATUS REPORT BY THE 3rd RESPONDENT-
THE PRINCIPAL CHIEF CONSERVATOR OF FORESTS**

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Through
Dr. D. Shanmuganathan
Standing Counsel for Government of Tamil Nadu
National Green Tribunal
Southern Zone, Chennai

DATE:21.11.2025

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**BEFORE THE NATIONAL GREEN TRIBUNAL (SZ),
CHENNAI**

O.A. No. 69 of 2025

Between

K. Hariharan,

S/o Mr. Kalimuthu,

No: 10, Subash Chandra Bose Nagar.

Vengadamangalam, Chengalpattu - 600 127. ... Applicant

And

1. The Chief Secretary to the Government of Tamilnadu,
Government Secretariat,
Fort St. George, Chennai - 600 009.

2. The Principal Secretary to the Government of Tamil Nadu,
Department of Environment, Climate Change & Forests,
Government Secretariat,
Fort St. George, Chennai - 600 009.

3. The Principal Chief Conservator of Forests
(Head of Forest Force),
Forest Department, Tamil Nadu,
Panagal Maligai, No. 1, Jeenis Road,
Saidapet, Chennai - 600 015.

4. The District Collector, Chengalpattu,
Chengalpattu-603 111.


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(Head of Forest Force),
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5. The Tahsildar,

Vandalur Taluk,

Nandivaram-Guduvanchery. Chengalpattu - 603203.

6. The Village Administrative Officer, Vengadamangalam,

Vengadamangalam Road,

Rathinamangalam, Chennai - 600048.

7. The Blok Development Officer,

Kattankulathur Union,

Maraimalai Nagar, NH-45, Chennai-Trichy Highway

(Grand Southern Trunk Road), Chengalpattu - 603203.

8. The Police Commissioner,

Tambaram,

Karappakam, Elcot SEZ,

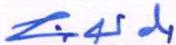
Sholinganallur, Chennai - 600119.

9. The President,

Venkatamangalam, Chengalpattu - 600127. ... Respondents

COUNTER AFFIDAVIT FILED BY 3rd RESPONDENT

I, Srinivasa R. Reddy, IFS., S/o. T.Ramachandra Reddy aged 59 years employing in the post of Principal Chief Conservator of Forests (Head of Forest Force), Chennai do solemnly affirm and sincerely state as follows:


Principal Chief Conservator of Forests,
(Head of Forest Force),
Chennai-32.

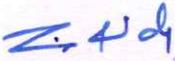
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1) I submit that I am the 3rd respondent herein and as such I am aware of the facts of the case based on the details available on records and filing on behalf of the 2nd respondent also.

2) I submit that I have denied all the allegation made in the affidavit except those that are specifically admitted herein.

3) I submit that the applicant has filed the present application with a prayer to direct the respondents to stop cutting of trees in large scale in S.Nos. 15, 16/2, and 22 in Vengadamangalam, Vandalur Taluk, Chengalpattu District and to identify the alternative land for construction of buildings for Police Department or for any other purpose.

4) I submit that, orders were issued in GO(Ms) No.562, Land Disposal Wing, (LD.4(1)) Section, Revenue and Disaster Management Department dated 19.12.2024 to transfer the land measuring an extent of 20 acres (08.09.71 hectares) out of 25.13.0 hectares in Survey No.22 of Vengadamangalam Village, Vandalur Taluk, Chegalpattu District classified as "Government PorambokeMeikkal" with the usual terms for


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formation of Armed Reserve Headquarters and other units, and to convert the alternative land measuring 20 acres (8.09.71 hectares) in S.No.99/1 classified as "Kallanguthu" in Keerapakkam Village, Vandalur Taluk, Chengalpattu District to "Meikkal. Further, it was mentioned in the above said G.O that, before issuance of this G.O, Venkadamangalam Village Panchayat had passed resolution No. 13 on 21.01.2022 in favour of the proposal. Public Notice was published in the locality by the Village Administrative Officer, Vengadamangalam and no objection was received.

5) I submit that it has also been mentioned in the above said G.O. that Eucalyptus trees raised under the scheme of social Forestry are available in the said land of transfer to Police Department. There is no evidence for existence of small and larger minerals in the above land and any burial grounds, places for worshipping and religious emblem or symbols are not available there.

6) I submit that, in respect of availability of Eucalyptus trees in the said Survey No. 22 of Vengadamangalam Village, Vandalur Taluk, Chengalpattu District, the District Collector,


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Chengalpattu in his letter No. 3404 / 2025 dated 21.03.2025 had addressed to the District Forest Officer, Chennai stating that the above said land was allotted to Police Department and the Commissioner of Police, Tambaram had requested to remove the available trees therein. Accordingly, the number of trees to be removed is 1975 Eucalyptus trees only from the said land. Therefore, the District Forest Officer, Chennai in his letter No.1210 / 2025 /P1 dated 24.04.2025 had addressed the District Collector, Chengalpattu that the Police Department should plant 19,750 trees @ 10 seedlings per tree as it will have to remove 1975 trees.

7) I submit that, the District Forest Officer, Chengalpattu in the capacity of the Member-Secretary, District Level Green Committee of Chengalpattu District had informed in his letter No. 1753 / 2025 / L dated 19.05.2025 to the District Forest Officer, Chennai to send the proposal to the District Level Green Committee, Chengalpattu for removal of 1975 trees from the said land transferred to Police Department. Likewise, the Commissioner of Police, Tambaram was also requested to


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submit his action plan for planting of seedlings @ 1:10 i.e 10 seedlings to be planted for removal of one tree.

8) I submit that the District Level Green Committee met on 23.05.2025 under the chairmanship of the District Collector, Chengalpattu and minutes of the Committee was communicated by the Member Secretary and District Forest Officer, Chengalpattu in his letter No. 2747 / 2024 /L dated 06.06.2025. In the minutes, it was recorded that the permission for removal of 1975 trees was granted subject the conditions that the planting of 19,750 seedlings should be done as per the action plan submitted by the Deputy Commissioner of Police, Tambaram and to get a separate permission for removal of the said trees.

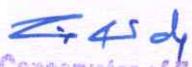
9. I submit that the District Forest Officer, Chennai in his letter No. 1210 / 2025 / L dated 10.07.2025 had addressed the Commissioner of Police, Tambaram, Chennai that, as intimated by the District Level Green Committee, Chengalpattu, the trees in the said land should be felled in the presence of the Forest Officials and handover the same to the Forest Department. Further, the Forest Range Officer, Tambaram had also been


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instructed to bring the same in Form 5 register which will be sold by the Forest Department subsequently as per prevailing rules and regulations.

10. I submit that the averment made by the applicant in para1 is that the said land is living place for different types of species of birds, insect, animals etc., and availability of 25,000 trees in Survey No. 15, 16/2 and 22 of Vengadamangalam village are denied as it is entirely incorrect. As per report of the Forest Range Officer, Tambaram letter No. 51 /2025 dated 15.10.2025, there is no plantation raised by the Forest Department in Survey No. 15 of Vengadamangalam Village of Vandalur Taluk of Chengalpattu District. Further, the total number of trees of Forest Department available in Survey No.16/2 of Vengadamangalam Village is only 605 Nos including species of Naval, Bamboo, Vembu, Pungan, Eucalyptus (coppice growth) Teak which are having girth ranging from 30 cm to 85 cm. The land transferred to Police Department does not fall under the Survey No. 15 and 16/2 of Vengadamangalam Village of Vandalur Taluk of Chengalpattu District since it is Survey No. 22 of the said village. The total extent of this Survey


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No. 22 of this village is 25.1 ha and the available number of trees belonged to Forest Department in 25.1 ha is 2909 with the species of Eucalyptus, Vembu, Aya, Nelli, Pungan, Vagai, Teak, Achan having girth ranging from 30 cm to 85 cm. The total extent of area allotted to Police Department is 8.09 ha and the trees of Forest Department available is 2218 out of 2909 as stated above. Of these 2218 trees, the number of trees of Eucalyptus identified for removal by Police Department is 1975 numbers only. The remaining 243 trees are standing trees and kept away from felling. Moreover, the felling of 1975 trees will also be carried out in the presence of the Forest Subordinates concerned. In fact, during seasonal period, the migratory birds only will visit here as a part of its migratory routes. Further, it is also mentioned in GO(Ms) No.562, Land Disposal Wing, (LD.4(1)) Section, Revenue and Disaster Management Department dated 19.12.2024 that "the land proposed to be transferred is covered within the belt area. The land requirements of various Government Departments are very high but the availability of land is very scarce. The Commissioner of Land Administration was requested to undertake a Joint Inspection and re-assess the requirement of


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land to be transferred to the Home Department for formation of Armed Reserve". It confirms that all the relevant factors are considered before transfer of the land to Police Department.

11. I submit that the contention made in para 2 and 3 of the application is not correct. The survey No. of the area transferred to Police Department as stated above is 22 in Vengadamangalam Village, Vandalur Taluk of Chengalpattu District. The applicant has wrongly stated that it comprises the Survey No. 15, 16/2 and 22 of Vengadamangalam Village. Moreover, his argument that around 10,000 trees will be cut is fictitious. As per the enumeration list of trees prepared by the Forest Range Officer, Tambaram, the total number of trees to be removed from the said land is only 1975 Nos and it is based on the ground reality. Moreover, the applicant has not produced any evidence as this project would cause any environmental and ecological sequences. It is only his imagination for the best reasons known to him.

12. I submit that the averment made by the applicant in para 4 of the affidavit is denied. The transfer of land in favour of Police Department for the formation of Armed Reserve Camp


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Office, Garrison, Police Training Centre and other purposes will not cause any impact on wildlife due to the reasons that the nearest Reserved Forest namely Unamanchery is situated at a distance of 1.6 km from the land in question. Hence, the constructions of infra-structures to be carried out by the Police Department for formation of Armed Reserve Camp Office, Garrison, Police Training Centre and other purposes will not affect the wildlife of Unamanchery Reserved Forests under any circumstances. Moreover, as per the action plan submitted by the Police Department before the District Green Committee, Chengalpattu, the Police Department shall undertake planting ten times of tree felled while ensuring good green cover in the proposed areas.

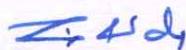
13. I submit that the averment made by the applicant in para 5 is not related to the Forest Department. Regarding the averment made in para 6, it is submitted that the plantation raised by the Forest Department was already harvested based on its silvicultural maturity and the present growth is only coppice growth. The extent of area allotted to Police Department as per the above said G.O is only 08.09 ha alone


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which will be 19.99 acres whereas the applicant has purposefully mentioned as 120 acres with malafide intention. Likewise, he has tried to mislead this Hon'ble Tribunal as 25000 trees are available without any substantial evidence and with ulterior motive. As stated very clearly in para 10 supra, the Forest Range Officer, Tambaram had enumerated trees and submitted the list of 1975 trees since he is the competent authority to enumerate and assess the value of trees.

14. Regarding the averments made in para 7 and 8, I submit that the decision of transfer of 08.09 ha to the Police Department was taken after various discussions at different levels and field visits including by the Commissioner of Land Administration as specifically recorded in GO (Ms) No.562, Land Disposal Wing, (LD.4(1)) Section, Revenue and Disaster Management Department dated 19.12.2024. The final decision arrived to transfer the land to Police Department would be taken after detailed deliberations and weighing all the environmental and other related factors including the public safety and out coming of joint inspection of the Commissioner of Land Administration on 19.10.2024 along with the District

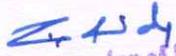

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Revenue Officer, Chengalpattu, Deputy Commissioner of Police, Tambaram, Tamil Nadu Police Housing Board Officials, Tahsildar, Zonal Deputy Tahsildar which has been explicitly mentioned in the above said G.O. Hence the demand of the applicant to consider allotment of alternative site does not stand in its own legs.

15. Regarding the averment made in para 10, I submit that the meeting of the District Level Green Committee, Chengalpattu was held on 23.05.2025 and approval for removal of 1975 trees was granted as narrated under para 8 supra.

16. Regarding the averment made in para 11, I submit that the transfer of Government lands to various Departments / Institutions for its genuine purposes as well as in the interest of public falls within the ambit of the domain of the Government. Therefore, the applicant does not have any locus standi to question the same. At the same time, a public notice in the locality of this land was also published by the Village Administrative Officer, Vengadamangalam Village for inviting any objection from the public in respect of this project and no objection either in writing or oral was received as mentioned in

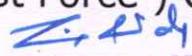

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the Proceedings No. 3797 / 2022 / A3 dated 04.01.2025. If the applicant had any objection on this subject matter, he should have raised his objection before the respective forum. But he had failed to do so. Hence, he has not approached this Hon'ble Tribunal with clean hands and suppressed these facts wilfully with an intention to stall the implementation and execution of this bonafide project.

In view of the above said circumstances and reasons, I humbly pray that this Hon'ble Tribunal may be pleased to dismiss this present Original Application in Timeline as devoid of merits and dismiss the same and thus render justice.

Principal Chief Conservator of Forests,
(Head of Forest Force) Chennai.


Principal Chief Conservator of Forests,
(Head of Forest Force),
Chennai-32.

DATE 19.11.2025

**ABSTRACT**

Land Transfer - Chengalpattu District - Vandalur Taluk - Venkadamangalam Village - Extent of 20 acres out of 25.13.0 Hectare in S.No.22 - Classified as "Government Poramboke Meikkal" in favour of Home, Prohibition and Excise Department for formation of Armed Reserve Headquarters and other units - Orders Issued.

Revenue and Disaster Management Department
Land Disposal Wing, (LD.4(1)) Section

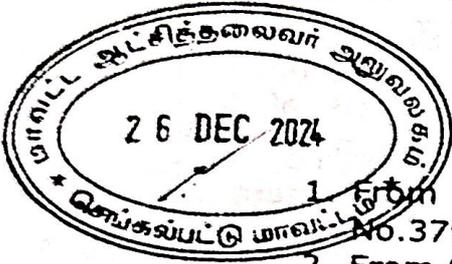
G.O.(Ms) No.562

Dated: 19 .12.2024

குளோதி வருடம். மார்ச்சு 04.

திருவிளக்குவராண்டு 2055.

Read:



1. From the District Collector, Chengalpattu Letter No.3797/2022/ஆ3, dated 13.03.2023.
2. From the Commissioner of Land Administration, Letter No. V1/08-260/ 2023, dated 03.06.2024.
3. Orders of the Hon'ble High Court of Madras, dated 31.01.2023 in W.M.P.No.34416 of 2022 in W.P.No.19286 of 2021.
4. G.O.(Ms) No.64, Animal Husbandry, Dairying, Fisheries and Fishermen Welfare Department, dated 31.07.2024.
5. Government letter No.7624368/LD.4(1)/ 2024-2, Revenue and Disaster Management department, dated 16.09.2024.
6. From the Commissioner of Land Administration, Letter No.V1/08-260/ 2023, Dated 09.11.2024.

Order:

In the letter first read above, the District Collector, Chengalpattu has sent a land transfer proposal recommending the transfer of land in S.No.22, extent 10.12.50 hectares out of 25.13.0 hectares classified as "Government Poramboke Meikkal" land transfer in favour of Police Department for the formation of Armed Reserve Camp Office, Garrison, Police Training Centre and other purposes.

2. In the letter second read above, the proposal received from the District Collector, Chengalpattu was scrutinized by the Commissioner of Land Administration and he has stated as follows: -

A. Proposed Land:S.No.22 of Venkadamangalam Village(Meikkal)

- (i) The proposed land is classified a "Meikkal Poramboke" as per revenue records.
- (ii) The requisitioning department has submitted an application and an undertaking to abide by the conditions to be imposed by the Government.
- (iii) Copies of A-Register, Adangal, Sub-division statement and FMB are enclosed.

Before Subdivision			After Subdivision		
S.No	Extent Hectare	Classification	S.No	Extent Hectare	Classification
22	25.13.00	Government Poramboke-Meikkal	22/1	15.00.50	Government Poramboke-Meikkal
			22/2	10.12.50	Police Department (Armed Force HQ & Other Units)
			Total	25.13.00	

- (iv) A1 Notice was published in the locality and no objection has been received.
- (v) Village Administrative Officer, Vengadamangalam and the Public have issued statements in favour of the proposal.
- (vi) The District Collector, Chengalpattu has furnished his specific recommendations in Part VII along with Part I to VI of the Questionnaire Form.
- (vii) The Venkadamangalam Village Panchayat has passed resolution No. 13, dated: 21.01.2022 in favour of the proposal.
- (viii) Withdrawal notification to exclude the proposed land as per section 134(3) of Tamil Nadu Act, 1994 is enclosed.
- (ix) The Commissioner, Animal Husbandry and Veterinary Services has recommended the transfer of Meikkal land to Police Department.

B. Alternative land:S.No.99/1 of Keerapakkam Village (Kallanguthu)

- i. The land proposed to be converted as Meikkal is classified as "Kallanguthu" as per revenue records.
- ii. The requisitioning department has submitted an application and an undertaking to abide by the conditions to be imposed by the Government.
- iii. Copies of A-Register, Adangal, Sub-division statement and FMB are enclosed.

Before Subdivision			After Subdivision		
S.No	Extent Hectare	Classification	S.No	Extent Hectare	Classification
99/1	203.42.90	Government Poramboke-Kallanguthu	99/1	193.30.40	Government Poramboke-Kallanguthu
			99/2	10.12.50	Government Poramboke-Meikkal
Total	203.42.90		Total	203.42.90	

- iv. A1 Notice was published in the locality and no objection has been received.
- v. Village Administrative Officer, Keerapakkam and the Public have issued statements in favour of the proposal.
- vi. The Keerapakkam Village Panchayat has passed resolution No.1, dated: 05.05.2022 in favour of the proposal.
- vii. A copy of the remittance challan, dated: 13.05.2022 has been enclosed.

3. The District Revenue Officer, Chengalpattu and Joint Director, Animal Husbandry Department, Kancheepuram have jointly inspected the subject lands and have reported as follows:-

நிலமாற்ற புலத்தின் தற்போதைய நிலை:

.....இப்புலத்தில் கேட்பு நிறுவனத்திற்கு ஒதுக்கீடு செய்யும் பகுதியில் அதிக அளவிலான தைல மரங்கள் சமுதாய காடு வளர்ப்புத் திட்டத்தின்படி சுமார் 10 ஆண்டுகளுக்கு முன்பாக நடப்பட்டு, பலமுறை வெட்டப்பட்டு தற்போது தைல மரங்களாக வளர்ந்து காணப்படுகின்றன. மேலும், அதனூடே மற்ற மரங்களும் உள்ளன. வேறு விலையுயர்ந்த மரங்கள் ஏதும் காணப்படவில்லை. மேலும், இப்புலத்தில் சுடுகாடோ, இடுகாடோ, வழிபாட்டு தலங்களோ, மத அடையாளச் சின்னங்களோ ஏதுமில்லை. மேலும், இப்புலத்தில் சிறு மற்றும் பெருமளவிலான கனிமங்களோ, தாதுக்களோ, இந்நாள் வரையில் கண்டறியப்படவில்லை. மேலும், இப்புலத்தில் தென்மேற்கு பகுதியில் உயர்மின்னழுத்தக் கம்பிகள் செல்லும் கோபுரங்கள் அமைந்துள்ளன.

மாற்று புலத்தின் தற்போதைய நிலை:

பிரஸ்தாப புலத்திற்கு மாற்று நிலமாக தேர்வு செய்யப்பட்டுள்ள கல்லாங்குத்து வகைப்பாடு கொண்ட புலமானது பூமியில் நில அமைப்பில் சற்று உயர்ந்த குன்றாக காணப்படுகிறது. மேலும் இந்நிலம் கால்நடைகள் தங்குதடையின்றி உலாவிடவும், மேய்ந்திடவும் ஏதுவான இயற்கை மரங்களுடனும், புற்கள் நிறைந்தும் காணப்படுகிறது. மேலும், இப்புலத்தில் கேட்பு நிறுவனத்திற்கு ஒதுக்கீடு செய்யும் பகுதியில் விலையுயர்ந்த மரங்கள், புராதன சின்னங்கள், மயானம், உயர் மற்றும் காற்றின் அளவுகள் பற்றி

Proposed Land

As per GLV, Land Value per Sq. mtr	:	Rs.5,775/-
Proposed Extent	:	10.12.50 ha or 101250 sq.mt
Tentative Land Value for 10.12.50 hectare	:	Rs.5775/- X 1,01,250 sq.mt Rs.58,47,18,750/-

Alternate Land:

As per GLV, Land Value per acre	:	Rs.23,45,000/-
Proposed Extent	:	10.12.50 ha or 25 acres
Tentative Land Value for 10.12.50 hectare	:	Rs.23,45,000/- X 25 acres Rs.5,86,25,000/-

5. Thus, the District Collector, Chengalpattu has recommended the transfer of land in S.No.22 measuring 10.12.50 hectare classified as "Meikkal" in Venkadamangalam Village, Vandalur Taluk, Chengalpattu District in favour of Police Department for the construction of Armed Reserve Head Quarters and other purposes and also to convert the land in S.No.99/1 of Keerapakkam Village, Vandalur Taluk, Chengalpattu District as Meikkal on free of cost with the usual terms and conditions laid down in RSO 23A.

6. The High Court of Madras in its order third read above has approved this matter (Demand No.50), among the request of Government Departments and Institutions for transfer of Meikkal lands for various purposes.

7. In the Government Order fourth read above, the Animal Husbandry, Dairying, Fisheries and Fishermen Welfare Department has issued "No Objection Certificate".

8. The land proposed to be transferred is covered within the belt area. The land requirements of various Government Departments are very high but the availability of land is very scarce. The Commissioner of Land Administration was requested to undertake a Joint Inspection and re-assess the requirement of land to be transferred to the Home Department for formation of Armed Reserve Camp Office at Venkadamangalam Village, Vandalur Taluk, Chengalpattu District.

9. Accordingly, in the letter sixth read above, the Commissioner of Land Administration has stated that a joint inspection was conducted on 19.10.2024 with the District Revenue Officer, Chengalpattu, the Deputy Commissioner of Police, Tambaram, Tamil Nadu Police Housing Board Officials, Tahsildar, Zonal DT and 20 acres may be transferred in favour of Home Department for the formation of Armed Reserve Headquarters and other units. The Commissioner of Land Administration has also furnished the Revised - Sub - Division statement, Joint Inspection report and map of survey No.22, Venkadamangalam village.

Before Subdivision			After Subdivision		
S.No	Extent Hectare	Classification	S.No	Extent Hectare	Classification
22	25.13.00	Government Poramboke-Meikkal	22/1	17.03.29	Government Poramboke-Meikkal
			22/2	8.09.71	Tambaram Police Commissionerate
			Total	25.13.00	

10. The Government after careful examination, of the revised proposal of the Commissioner of Land Administration, hereby order to transfer the land measuring an extent of 20 acres (8.09.71 hectares) out of 25.13.0 hectares in S.No.22, of Vengadamangalam Village, Vandalur Taluk, Chengalpattu District classified as "Government Poramboke Meikkal" in favour of Home, Prohibition and Excise Department for the formation of Armed Reserve Headquarters and other units, on free of cost with the usual terms and conditions laid down under RSO 23(A) and to convert the alternate land measuring 20 acres (8.09.71 hectares) in S.No.99/1 classified as "Kallanguthu" in Keerapakkam Village, Vandalur Taluk, Chengalpattu District to "Meikkal" with the following conditions:-

Conditions:-

- The requisitioning department should abide by all the conditions imposed by the Government and the land should be used only for the purpose for which it is transferred.
- The requisitioning department should return the land or part thereof to the Revenue and Disaster Management Department if it is no longer required.
- The requisitioning department should use only the land transferred to the extent of 20 acres in Survey No.22 as earmarked and indicated by the Revenue and Disaster Management Department and not to use adjoining portion of Government land (5 acres) for any other purpose.

11. The District Collector, Chengalpattu and the Commissioner of Land Administration are requested to take necessary action as per the orders in para 10 above and make necessary changes in Revenue Records within a month.

(By Order of the Governor)

**P.AMUDHA,
Additional Chief Secretary to Government**

To
The Commissioner of Land Administration, Chepauk, Chennai-5.
✓ The District Collector, Chengalpattu.
The Commissioner, Tambaram Police Commissionerate, Chennai -119.

Copy to:
The Home, Prohibition and Excise Department, Secretariat, Chennai-5.

Present status of the proposed land meant for transition

In this land eucalyptus trees were planted in the land which was allotted for other puposes prior to 10 years, and at present grown as big trees. Further, other trees were also there at that place and no other costly trees at that area. There is no graveyard and no worshipping places or communal traces and no minerals were traced so far in that area. Further, High Tension electric poles were situated in the south west side of this land.

Present status of the land meant for transition

The land selected for transition which is classified as mud land is at a height from the land and looks like a small mountain. This place is free for the animals to graze and roam without any obstruction and the land is full of natural trees. Further in the land which is allotted for other purposes, there is no costly trees, no important monuments, no grave yard and no other high tension or low tension electric poles.

தமிழ்நாடு வனத்துறை

அனுப்புநர்

பெறுநர்

திரு.அவிமீனா, தி.வ.ப.,
மாவட்ட வன அலுவலர்,
செங்கல்பட்டுக்கோட்டம்,
எண்.5/9, வரதராஜ பண்ணை,
வந்தவாசிரோடு,
காஞ்சிபுரம் 631 501.

1. மாவட்ட கண்காணிப்பாளர், செங்கல்பட்டு
2. மாவட்ட வருவாய் அலுவலர், செங்கல்பட்டு
3. திட்ட இயக்குநர், ஊரக வளர்ச்சித்துறை, செங்கல்பட்டு
4. நகராட்சி ஆணையர், செங்கல்பட்டு
5. செயற்பொறியாளர், தமிழ்நாடு குடிநீர் வடிகால் வாரியம், செங்கல்பட்டு
6. இணை இயக்குநர், வேளாண்மைத்துறை, செங்கல்பட்டு
7. கோட்ட வருவாய் அலுவலர், வருவாய்த்துறை, செங்கல்பட்டு
8. கோட்டபொறியாளர், நெடுஞ்சாலைத் துறை, செங்கல்பட்டு
9. செயற்பொறியாளர், பொதுப்பணித்துறை, செங்கல்பட்டு
10. உதவி ஆணையர், இந்து சமய மற்றும் அறநிலையத்துறை, செங்கல்பட்டு
11. பொது மேலாளர், மாவட்ட தொழிற்மையம், செங்கல்பட்டு
12. திரு.கே.சத்யா, இந்திய ஊரக வளர்ச்சி பொருளாதார நிறுவனம், வனவிரிவாக்க அலுவலர், வனவிரிவாக்க மையம், செங்கல்பட்டு

ந.க.எண்.2747/2024/எல் நாள். 06.06.2025

அம்மையர் / ஐயா.

பொருள்:

வனம் -செங்கல்பட்டு மாவட்டத்தில் - பொது இடங்களில் உள்வ மரங்களை அப்புறப்படுத்த பிறகுறை அலுவலர்களிடமிருந்து வரப்பெற்ற மனுவின் மீது 23.05.2025-ந் தேதி மாவட்ட அளவிலான பசுமைகுழு கூட்டம் நடத்தியது கூட்டத்தின் நடவடிக்கை குறிப்புகள் (MoM) மேல்நடவடிக்கைக்காக அனுப்புதல் - தொடர்பாக.

பார்வை:

1. ஊரக ஆணை எண்.39 சுற்றுச்சூழல், காலநிலை மாற்றம் மற்றும் வனம் (FR 13) துறை நாள்.02.07.2021.

2. மாவட்ட ஆட்சித்தலைவர், செங்கல்பட்டு செ.மு.ஆ.எண்.533/2021 நாள்.26.10.2021

3. செங்கல்பட்டு மாவட்ட பசுமை குழு 23.05.2025-ந் தேதி நடைபெற்ற கூட்டத்தின் நடவடிக்கை குறிப்புகள்

கேள்வியுள்ள கேள்விகள் தொடர்பாக மாண்புமிகு (3) வது கமிட்டி 23.05.2025-ந் தேதி நடைபெற்ற செங்கல்பட்டு மாவட்ட அளவிலான பசுமைக்குழு கூட்ட குறிப்பு தீர்மானம் இணைக்கப்பட்டுள்ளது. அதில் தெரிவித்துள்ளவாறு பிறகுறை அலுவலர்கள் மற்றும் உறுப்பினர்கள் நடவடிக்கை மேற்கொள்ளுமாறு இதன் மூலம் தெரிவித்துக் கொள்ளப்படுகிறார்கள்.

இணைப்பு : (Minutes of Meeting)

தங்கள் அன்புள்ள,

ஓம்/- ரவி மீனா,

மாவட்ட பசுமை குழு உறுப்பினர் செயலர்/
மாவட்ட வன அலுவலர்,
செங்கல்பட்டு வனக்கோட்டம்,
காஞ்சிபுரம்.

- நகல் : மாவட்ட பசுமை குழு தலைவர் / மாவட்ட ஆட்சித்தலைவர், செங்கல்பட்டு அவர்களுக்கு தகவலுக்காக அனுப்பப்படுகிறது.
- நகல் : தலைமை வனப்பாதுகாவலர், சென்னை மண்டலம், சென்னை-6 அவர்களுக்கு பணித்தனுப்பப்படுகிறது.
- நகல் : கூடுதல் ஆணையர், தலைமையகம் (ம) போக்குவரத்து பிரிவு, தாம்பரம் மாநகர காவல், சோழிங்கநல்லூர், சென்னை
- நகல் : கோட்ட வருவாய் அலுவலர், வருவாய்த்துறை, மதுராந்தகம்
- நகல் : மாவட்ட வன அலுவலர், சென்னை வனக்கோட்டம், சென்னை -6
- நகல் : இந்திய தேசிய நெடுஞ்சாலை ஆணையம், PIU, செங்கல்பட்டு மாவட்டம் மற்றும் காஞ்சிபுரம் மாவட்டம்
- நகல் : கோட்ட பொறியாளர்(நெ), திட்டங்கள் கோட்டம், செங்கல்பட்டு.
- நகல் : கோட்ட பொறியாளர்(நெ), CMDP, தேனாம்பேட்டை, சென்னை.
- நகல் : நகராட்சி ஆணையர், மறைமலைநகர், தாம்பரம்
- நகல் : மாவட்ட விளையாட்டு அலுவலர், செங்கல்பட்டு.
- நகல் : செயற்பொறியாளர், TANGEDCO, செங்கல்பட்டு.
- நகல் : முதன்மை கல்வி அலுவலர், செங்கல்பட்டு.
- நகல் : வனச்சரக அலுவலர்கள், செங்கல்பட்டு, திருப்போரூர், மதுராந்தகம் மற்றும் தாம்பரம் தக்க நடவடிக்கைக்காக
- நகல் : வட்டாட்சியர், செங்கல்பட்டு, மதுராந்தகம், திருப்போரூர்.
- நகல் : உதவி கோட்டப்பொறியாளர்(நெ), க (ம) ப, மதுராந்தகம்.
- நகல் : கோட்ட வன அலுவலர், சமூக வனக்கோட்டம், செங்கல்பட்டு.

/2025.05.23/

ச. சீலா / 6/6/25
கண்காணிப்பாளர்

06/6/25

TAMIL NADU FOREST DEPARTMENT

From	To
Thiru Ravimeena, I.F.S., District Forest Officer, Chengalpattu Division, No. 5/9, Varadaraja Pannai , Vandavasi Road, Kancheepuram- 631 501.	<ol style="list-style-type: none"> 1. Superintendent of Police, Chengalpattu 2. District Revenue Officer, Chengalpattu 3. Project Officer, Rural Development Department 4. Municipal Commissioner Chengalpattu 5. Executive Engineer, TWAD, Chengalpattu 6. Joint Director, Agricultural Department Chengalpattu 7. Divisional Revenue Officer, Revenue Department, Chengalpattu 8. Sub Divisional Engineer, Highways Department, Chengalpattu 9. Executive Engineer, PWD, Chengalpattu 10. Assistant Commissioner, Hindu Religious and Charitable endowment department 11. General Manager, District Industrial Centre Chengalpattu 12. Thiru K. Sathya, Indian Rural Development economic centre 13. Forest Expansion Officer, Forest expansion centre Chengalpattu

C. No. 2747/2024/L dated 06.06.2025

Madam/Sir,

Sub : Forest – Minutes of the green committee held of 23.05.2025 – Request received from several departments to remove the trees obstructing the construction process – The proceedings of the (MoM) of the meeting is herewith sent for further course of action – Reg

Ref :

1. Government Order No. 39, Environment, Change of time and forest (FR 13) department dated 02.07.2021
2. District Collector, Chengalpattu Proceedings in No. 533/2021 dated 26.10.2021
3. Proceedings of the Chengalpattu District Green committee in the meeting that was held on 23.05.2025.

With reference to the above cited subject, the proceedings of the Green committee that was held on 23.05.2025 is enclosed herewith. The concerned parties and members of various departments were directed to comply the proceedings.

Encl : (Minutes of meeting)

Yours lovingly
Sd/- Ravi Meena

23

Member of District Green committee
District Forest Officer
Chengalpattu Forest Division
Kancheepuram.

Copy to

The President, District Green committee /District Collector, Chengalpattu for kind information.

Chief Forest Officer, Chennai Region, Chennai

Additional Commissioner of Police, Head Quarters and Traffic, Tambaram City Police, Sholinganallur, Chennai

Sub Divisional Revenue officer, Revenue department, Madurantagam

District Forest Officer, Chennai Forest Division, Chennai-6

Highways Department, PIU, Chengalpattu District and Kancheepuram District

Divisional Engineer, Project Division, Chengalpattu

Divisional Engineer, CMDP, Teynampet, Chennai

Municipal Commissioner, Maraimalai Nagar, Tambaram

District Sports Officer, Chengalpattu

Executive Engineer, TANGEDCO, Chengalpattu

Chief Education Officer, Chengalpattu

Officers of forest department, Chengalpattu, Thiruporur, Madurantagam and Tambaram for taking necessary action

Tahsildars, Chengalpattu, Madurantagam, Thiruporur

Assistant Divisional engineer, Madurantagam

Divisional Forest Officer, Social Forest Division, Chengalpattu.

For

Sd/- Superintendent.

ந.க.எண்.2747/2024/எல்

மாவட்ட வன அலுவலகம்.
செங்கற்பட்டு வனக்கோட்டம்.
காஞ்சிபுரம்.
நாள்:30.05.2025.

செங்கற்பட்டு, மாவட்ட அளவிலான பசுமைக்குழு கூட்டம், செங்கற்பட்டு மாவட்ட பசுமைக்குழுத்தலைவர் /மாவட்ட ஆட்சித்தலைவர் தலைமையில் 23.05.2025-ந் தேதியன்று முற்பகல் 11.00 மணியளவில் நடைபெற்ற கூட்டத்தின் நடவடிக்கை குறிப்புகள்

அரசு ஆணை எண்.39 சுற்றுச்சூழல், காலநிலை மாற்றம் மற்றும் வனம் (FR.13) துறை நாள்.02.07.2021ன் படி மாவட்ட பசுமைக்குழுவின் தலைவராக மாவட்ட ஆட்சித் தலைவரையும், மாவட்ட வன அலுவலரை உறுப்பினர் செயலராகவும் மற்றும் பிற துறை அலுவலர்கள் மற்றும் இப்பொருள் சார்ந்த தன்னார்வலர்கள் உறுப்பினர்களாகவும் நியமிக்கப்பட்டனர். இந்த மாவட்ட பசுமைக்குழுவின் கூட்டம் மாவட்ட பசுமை குழுத்தலைவர் / மாவட்ட ஆட்சித்தலைவர் தலைமையில் 23.05.2025 அன்று நடைபெற்றபோது பின் குறிப்பிட்டுள்ள தலைவர், உறுப்பினர் செயலாளர், உறுப்பினர்கள் / பிரதிநிதிகள் கலந்து கொண்டனர்.

1.	மாவட்ட ஆட்சித்தலைவர், செங்கற்பட்டு.
2.	மாவட்ட வன அலுவலர், செங்கற்பட்டு வனக்கோட்டம், காஞ்சிபுரம்.
3.	மாவட்ட வருவாய் அலுவலர், செங்கற்பட்டு.
4.	மாவட்ட காவல் கண்காணிப்பாளர், செங்கற்பட்டு
5.	நகராட்சி ஆணையர், செங்கற்பட்டு.
6.	திட்ட இயக்குநர், ஊரக வளர்ச்சித்துறை, செங்கற்பட்டு
7.	வேளாண்மை துணை இயக்குநர்/மாவட்ட ஆட்சியரின் நேர்முக உதவியாளர்(வே), செங்கல்பட்டு.
8.	உதவி ஆணையர், இந்து சமய அறநிலையத்துறை, செங்கற்பட்டு
9.	நிர்வாக பொறியாளர், தமிழ்நாடு குடிநீர் வடிகால் வாரியம், செங்கற்பட்டு
10.	செயற்பொறியாளர், பொதுப்பணித்துறை, செங்கற்பட்டு
11.	பொது மேலாளர், மாவட்ட தொழிற்மையம், செங்கல்பட்டு.
12.	கோட்டப்பொறியாளர் (நெடுஞ்சாலை), கட்டுமானம் (ம) பராமரிப்பு, செங்கற்பட்டு
13.	வருவாய் கோட்டாட்சியர், மதுராந்தகம்
14.	இணை இயக்குநர், வேளாண்மைத்துறை
15.	இந்திய தேசிய நெடுஞ்சாலை ஆணையம், PIU, செங்கற்பட்டு
16.	செயற்பொறியாளர், TANGEDCO, செங்கற்பட்டு
17.	உதவி இயக்குநர், Town & Country planning, செங்கற்பட்டு
18.	உதவி வனப்பாதுகாவலர், வனவிரிவாக்க மையம், செங்கல்பட்டு
19.	வனச்சரக அலுவலர்கள், செங்கல்பட்டு, மதுராந்தகம், தாம்பரம், சமூக வனக்கோட்டம், செங்கல்பட்டு.
20.	பசுமைத்தொழிற், செங்கற்பட்டு.
21.	கூடுதல் ஆணையர், தாம்பரம் மாநகர காவல், சென்னை
22.	நகராட்சி ஆணையர், மறைமலைநகர் நகராட்சி
23.	தலைமையிடத்து துணை வட்டாட்சியர்
24.	கோட்டப்பொறியாளர் (நெடுஞ்சாலை), திட்டங்கள் கோட்டம், செங்கற்பட்டு
25.	செயற்பொறியாளர், TANGEDCO, செங்கற்பட்டு.
26.	DSP, DCB, Chengalpattu.
27.	Deputy Manager, NHML
28.	AEE, TNPCB, Maraimalai Nagar, Chengalpattu

செங்கற்பட்டு மாவட்ட அளவில் மரங்கள் வெட்டுவதற்கு பிற துறைகள் அலுவலர்கள் அனுமதி கோரியதின்படி மாவட்ட பசுமை குழுவில் மேற்கொள்ளப்பட்ட நடவடிக்கை விவரங்கள் பின்வருமாறு.

வ.எண். 1

தாம்பரம் மாநகர காவல் ஆயுதப்படை-12 ஆயுதப்படைக்கேன ஒதுக்கீடு செய்யப்பட்ட ஆயுதப்படைக்கேன ஒதுக்கீடு செய்யப்பட்ட இடத்தில் ஆயுதப்படை வளாகம், ஆயுதக்கிடங்கு, காவலர் பயிற்சி பள்ளி, காவலர்குடியிருப்பு, காவலர் பயிற்சி மைதானம் ஆதிராவிட படை வளாகம் மற்றும் பல கட்டடங்கள் அமைக்க இடையூராகவுள்ள உள்ள 1975 தைல மரங்களை அகற்ற மாவட்ட பசுமைக்குழுவின் அனுமதி கோரியது தொடர்பாக பசுமைக்குழுவில் விவாதிக்கப்பட்டது. அச்சமயம் கூடுதல் ஆணையர், தாம்பரம் மாநகர காவல் கூட்டத்தில் கலந்து கொண்டு ஆயுதப்படை வளாகம் அமைப்பதற்கு மேற்படி இடத்தில் உள்ள தைல மரங்களை அப்புறப்படுத்தினால் மட்டுமே பணி தொடர இயலும் எனவும், வெட்டப்படும் மரங்களக்கு ஈடாக 19750 மரங்களை தாம்பரம் மாநகர காவல் ஆணையகத்திற்குட்பட்ட 27 காவல் நிலையங்கள், 5 காவல் கோட்ட அலுவலகங்கள், புதிய கமிஷனர் அலுவலக வளாகம், ஆயுதப்படை வளாகம் வேங்கடமங்கலம் (ஆயுதக்கிடங்கு, காவல் பயிற்சி பள்ளி) அகிய இடங்களில் நட்டு பராமரிப்பதாக காவல் துணை ஆணையர், தாம்பரம் மாநகர காவல், ஆயுதப்படை, சென்னை, செயல்திட்ட அறிக்கை சமர்ப்பித்ததின்படியும் 19750 மரங்களை நட்டு உரிய இடத்திற்கான (GPS Location) உடன் மற்றும் மரம் நடவு செய்த புகைப்படத்துடன் விரிவான அறிக்கையினை குழுவிற்கு சமர்ப்பிக்க வேண்டும் என்ற நிபந்தனைக்குட்பட்டு பசுமைக்குழு ஒப்புதல் வழங்கப்படுகிறது. மேலும் மேற்படி மரங்கள் வனத்துறை மூலம் நடவு செய்யப்பட்டுள்ளதாலும் மரங்களின் எண்ணிக்கை அதிகமாக இருப்பதால் அதனை அப்புறப்படுத்த வனத்துறையிடம் தனியே அனுமதி பெற வேண்டும் எனவும் தெரிவிக்கப்படுகிறது.

வ.எண்.2

இந்திய தேசிய நெடுஞ்சாலை ஆணயம், தாம்பரம் முதல் திண்டிவனம் வரையிலான சாலையில் NH-32 (Old NH-45) 28+000 கி.மீ முதல் 121+000 கி.மீ வரை Development of way side Amenities(WSAs) in rest area land parcel in Mamndur near Chengalpattu at km.64+100(LHS) உள்ள 67 மரங்களை வெட்ட மாவட்ட பசுமைக்குழுவின் அனுமதி கோரியது தொடர்பாக பசுமைக்குழுவில் விவாதிக்கப்பட்டது அச்சமயம் மேற்படி திட்டத்தை செயல்படுத்துவது தொடர்பாக முழுமையான திட்ட அறிக்கையினை (Full plan of action) குழுவிற்கு சமர்ப்பிக்கவும் அதனடிப்படையில் முடிந்தவரை மரங்களின் எண்ணிக்கையை குறைத்து விண்ணப்பிக்கவும் தெரிவித்து 26.03.2025ந் தேதிய கூட்டத்தில் முடிவு ஒத்தி வைக்கப்பட்டுள்ளது. தற்போது தேசிய நெடுஞ்சாலை ஆணையகம், Full plan of action சமர்ப்பித்து அதன்படி 57 மரங்களை மட்டும் அப்புறப்படுத்த அனுமதியும் அதற்கு ஈடாக 570 மரங்களை நட்டு பராமரிப்பதற்கான தொகையினை பசுமைக்குழு கணக்கில் செலுத்துவதாகவும், செயல் திட்டம் சமர்ப்பித்துள்ளதன் அடிப்படையில் உடனடியாக தொகையினை பசுமைக்குழு கணக்கில் செலுத்தி அறிக்கை சமர்ப்பிக்க வேண்டும் என்ற நிபந்தனைக்குட்பட்டு ஒப்புதல் வழங்கப்படுகிறது.

வ.எண்.3

செங்கல்பட்டு மாவட்டம் - செய்யூர் வட்டம் - பெருக்கருணை கிராமம் - 500 ஆண்டு பழைமையான 15 அடி சுற்றளவு மற்றும் 100 அடி உயரம் கொண்ட 13 மரத்தின் அனுமதி பெறாமல் ஊராட்சி மன்ற தலைவர் மற்றும் துணை தலைவர் வெட்டி ஏலம் விடாமல் வியாபாரிக்க விற்றுவிட்டதாக திரு. வெங்கடேசன் என்பவர் விவசாயி மக்கள் குறை தீர்க்கும் கூட்டத்தில் மனு அளித்தது தொடர்பாக மாவட்ட பசுமை குழுவில் விவாதிக்கப்பட்டது. மேற்படி 13 மரங்களை மாவட்ட பசுமைக்குழுவின் அனுமதி இல்லாமல் வெட்டியவர்கள் மீது மதுராந்தகம், வருவாய் கோட்டாட்சியர், குற்ற வழக்கு (FIR) பதிந்து நடவடிக்கை மேற்கொள்ளவும் மேலும் வெட்டப்பட்ட 13 மரங்களுக்கு ஈடாக 130 மரங்களை உற்பத்தி செய்து நடவு பணி மற்றும் இரண்டாண்டுகளுக்கு பராமரிப்பு பணி மேற்கொள்ள ஆகும் செலவு தொகை ரூ.363738/- மற்றும் அபராதத் தொகை ரூ.50000/- மொத்தம் ரூ.413738/- சம்பந்தப்பட்ட நபரிடமிருந்து வசூலித்து செங்கல்பட்டு மாவட்ட பசுமைக்குழு கணக்கில் செலுத்த அறிவுறுத்தப்பட்டது.

வ.எண்.4

செங்கல்பட்டு மாவட்டம் மற்றும் வட்டம் - காட்டாங்குளத்தூர் குறுவட்டம் - நே.19. பேரமனூர் கிராமம். திரு.விஜயகுமார் து.பெ. சுப்பிரமணி என்பவர் வீட்டின் அருகில் - தாங்கல் புறம்போக்கு புல எண்.57 பரப்பு 0.61.0 ஏர்ஸ் நிலத்தில் இருந்த புளிய மரத்தினை வீட்டை புதுப்பிக்க அனுமதியின்றி வெட்டியது குறித்து பசுமைக்குழுவில் விவாதிக்கப்பட்டது மேற்படி நபர் மீது வட்டாட்சியரால் மறைமலைநகர் காவல்நிலையத்தில் புகார் அளிக்கப்பட்டு குற்ற வழக்கு பதியப்பட்டுள்ளதாகவும். மேலும் வெட்டப்பட்ட மரங்களுக்கு ஈடாக 20 மரங்களை சட்டமங்கலம் மேற்க்கால் புறம்போக்கு புல எண்.127 -ல் 20 மரங்கள் நட்டு முழுவதுமாக பராமரிக்க அறிவுறுத்தப்பட்டுள்ளதாகவும் தெரிவித்தனர். அபராத தொகை ரூ.10000/-னை வசூலித்து பசுமைக்குழு கணக்கில் செலுத்த நடவடிக்கை மேற்கொள்ளவும் மரங்கள் நடவு செய்யப்பட்டு (Geo tagging) செய்த விவரத்தினை அறிக்கை சமர்ப்பிக்கவும் தெரிவிக்கப்பட்டது.

வ.எண்.5

வெட்டப்படும் ஒரு மரத்திற்கு ஈடாக 10 மரக்கன்றுகள் நடவு செய்யும் போது நாட்டு மரக்கன்றுகளை (Native species) நடவு செய்ய மாவட்ட பசுமைக்குழு கூட்டத்தில் அறிவுறுத்தப்பட்டது.

வ.எண்.6

செங்கல்பட்டு மாவட்டத்தில் உள்ள போது இடங்களில் உள்ள நிலை மரங்களின் விவரத்தினை ஒவ்வொரு துறையினரும் அறிக்கையாக பசுமைக்குழுவிற்கு சமர்ப்பிக்க வேண்டும் என மாவட்ட பசுமைக்குழு கூட்டத்தில் தெரிவிக்கப்பட்டது.

வ.எண்.7

வனத்துறை மற்றும் ஊரக வளர்ச்சித்துறை இணைந்து MGNREGS திட்டம் மூலம் நாற்றங்கால் உற்பத்தி செய்யப்பட்டுள்ளது அத்திட்டத்தின் மூலம் உற்பத்தி செய்யப்பட்ட மரக்கன்றுகள் நடவு செய்வதற்கு தேவையான இடத்தினை தேர்வு செய்து தருமாறு அனைத்து துறையினரிடமும் கோரப்பட்டது. மரக்கன்றுகள் நடவு செய்ய கல்வி நிறுவனம்

மற்றும் பொது இடங்களுக்கு முன்னுரிமை அளிக்கப்படும் என மாவட்ட பசுமைக்குழு கூட்டத்தில் தெரிவிக்கப்பட்டது.

வ.எண்.8

செங்கற்பட்டு மாவட்டத்தில் 2024-25-ம் ஆண்டில் ஒவ்வொரு துறையும் மரக்கன்றுகள் நடவு செய்த விவரம் (Planting) மாவட்ட பசுமைக் குழுவுக்கு தெரிவிக்கவும், மற்றும் முழுவதுமாக Geo Tagging செய்து அறிக்கை செய்யவும் அனைத்து துறைகளுக்கும் மாவட்ட பசுமைக்குழு கூட்டத்தில் தெரிவிக்கப்பட்டது.

வ.எண்.9

வனத்துறை மூலம் உற்பத்தி செய்யப்பட்ட 99000 மரக்கன்றுகள் மாவட்ட ஊரக வளர்ச்சி துறையிடம் ஒப்படைக்கப்பட்டது. 10% போக்குச் செடிகள் போக மீதம் உள்ள 90000 மரக்கன்றுகள் நடவு செய்த விவரங்களை நிலக்குறியீட்டுடன் (Geo-tagging) பதிவேற்றம் செய்ய தெரிவிக்கப்பட்டு அடுத்த பசுமைக்குழு கூட்டத்தில் அறிக்கை சமர்ப்பிக்க மாவட்ட ஊரக வளர்ச்சித்துறைக்கு அறிவுறுத்தப்பட்டது.

வ.எண்.10

வேளாண் காடுகள் (Agro Forestry Scheme under RKVY (Rakshtria Krisha Vikas Yojana) திட்டத்தின்கீழ் செங்கற்பட்டு மாவட்ட வனத்துறைக்கென ஒதுக்கீடு செய்யப்பட்ட 50000 எண்ணிக்கையிலான மரக்கன்றுகள் கீழ்க்கண்டவாறு வேளாண்மை துறைக்கு வழங்கப்பட்டுள்ளது.

Sl.No	Details of Seedlings Issued	No. of Seedling
Chengalpattu Division, Kancheepuram		
1.	Integrated Agriculture Extension centre, Maduranthagam.	3650
2.	Agricultural Extension Center, Acharapakkam.	3650
3.	Agricultural Extension centre, Chithamur & Cheyyur.	3650
4.	Assistant Director of Agri. Office, Agricultural Extension centre, Thiruporur.	3300
5.	Agricultural Extension Centre, Thirukazhukundram.	3650
6.	Assistant Director of Agri. Office Pavunjur.	3650
7.	Assistant Director of Agri.office, Integrated Agriculture Extension Center, Kattankulathur.	3450
Sub Total		25000
Social Forestry Division, Chengalpattu		
1	Assistant Director of Agri. Office, Walajabad	10000
2	Agri Officer, Chithamur.	15000
Sub Total		25000
Total		50000

மேற்கண்ட 50000 மரக்கன்றுகள் நடவு செய்த விவரம் மற்றும் Geo Tagging செய்த விவரத்தினை அறிக்கை செய்யுமாறு வேளாண்துறைக்கு மாவட்ட பசுமைக் குழு கூட்டத்தில் அறிவுறுத்தப்பட்டது.

வ.எண்.11

ஒவ்வொரு துறையும் நடவு பணி மேற்கொண்டதும் செடிகள் நடவு செய்த விவரத்தினை மாதாந்திர அறிக்கையாக மாவட்ட பசுமைக்குழுவில் சமர்ப்பிக்க அறிவுறுத்தப்பட்டுள்ளது. மேற்படி விவரங்களை dfokpm@gmail.com மற்றும் cmgip.cpt@gmail.com என்ற மின்னஞ்சல் முகவரிக்கு அனுப்ப தெரிவிக்கப்பட்டது.

வ.எண்.12

மாவட்ட அளவிலான பசுமைக்குழு ஆரம்பித்த முதல் கூட்டம் 26.10.2021 முதல் கடைசியாக நடைபெற்ற 26.03.2025 கூட்டம் வரை மரங்களை அபுறப்படுத்த செங்கற்பட்டு மாவட்ட பசுமைக்குழுவால் ஒப்புதல் வழங்கப்பட்ட விவரங்கள் மற்றும் அதற்கு ஈடாக 1:10 விகித அடிப்படையில் மரங்கள் நடவு செய்ததற்கான அறிக்கை விவரங்கள் பட்டியலில் கண்ட அனைத்து துறையினரிடமும் கோரப்பட்டது. அது குறித்து தற்போதைய நிலை தெரிவிக்கப்பட்ட விவரங்கள் நடவடிக்கை மேற்கொள்ள வேண்டிய விவரங்கள் விவாதிக்கப்பட்டு Annexure-I இத்துடன் இணைக்கப்பட்டுள்ளது. அதன்படி தவறாது நடவடிக்கை மேற்கொள்ளுமாறு அறிவுறுத்தப்பட்டது.

இறுதியில் மாவட்ட பசுமைக்குழுத்தலைவர் / உறுப்பினர் செயலர் நன்றி அறிவிப்புடன் கூட்டம் இனிதே முடிவுற்றது.

மாவட்ட பசுமைக்குழு
உறுப்பினர் செயலர்/
மாவட்ட வன அலுவலர்,
செங்கற்பட்டுக்கோட்டம்,
காஞ்சிபுரம்.

29/5/25

(2/3)

மாவட்ட பசுமைக்குழுத்
தலைவர்/
மாவட்ட ஆட்சித்தலைவர்,
செங்கற்பட்டு மாவட்டம்,
செங்கற்பட்டு

(2/3)

பெறுநர்

சம்பந்தப்பட்ட அலுவலர்கள்.

நகல்: தலைமை வனப்பாதுகாவலர், சென்னை மண்டலம், சென்னை-6 அவர்களுக்கு பணிநிறுத்தப்படுகிறது.

நகல்: முதன்மை தலைமை வனப்பாதுகாவலர் மற்றும் உறுப்பினர் செயலாளர், மற்றும் தலைமை திட்ட இயக்குநர், பசுமை தமிழ்நாடு இயக்கம், சென்னை-15

நகல்: திட்ட பிரிவு, மாவட்ட வன அலுவலகம், காஞ்சிபுரம்.

27/11/2024/L

Annexure - I

Chengalpattu -Green committee-Tree cut- approved list from 2021-2025
Discussed on 23.05.2025 Green Committee meeting details

S.No	Department	Subject	Trees cut down	Action plan	Action taken by concerned department
Green Committee Meeting Date : 04.03.2022					
1	Revenue Divisional Officer, Madhuranthagam	For Karunkuzhi, Petrol bunk.	11 + 1 transplant	Amount to be Paid	RS.143000 amount deposited in Green committee account
2	National Highway Authority of India , PIU, Kancheepuram unit	Tambaram- Thindivannam-NH45, construction of service road	24	1:10 trees plantation	Concerned dept Informed 240 trees planted In Rest area Padalam junction . Report to be submitted before next meeting .
Green Committee Meeting Date 01.04.2022					
3	Divisional Engineer , Highways Kancheepuram	Pukkathurai- Utharamerur road developing as four way lane SH-118 (with in Madhuranthagam Taluk)	276	1:10 trees to be planted by concerned department	Concerned dept Informed planted Report to be submitted before next meeting
4	Commissioner, Municipality, Chengalpattu	Library at Government Girls Hr.Sec. School under Kalaingar Urban development	9	1:10 trees to be planted by concerned department	Concerned dept Informed 40 trees planted in Taluk office and Remaining trees will be planted and Report to be submitted before next meeting.
Green Committee Meeting Date 13.07.2022					
5	Revenue Divisional Officer, madhuranthagam	Chengalpattu Dist- Madhuranthagam taluk- - Orathi taluk- Nedungal Village Survey No.194,196,220/1a tamarind trees disturbing Govt buildings	2	1:10 trees to be planted by concerned department	Report to be submitted before next meeting

6	Assistant Engineer, highways, CMDP, Teynampet, Chennai	Tamparam Division- Jamin pallavaram, Highways CMDP division 5, Chrompet Radha Nagar Railway Station Nearer Subway construction work	9	1:10 trees to be planted by concerned department	Report to be submitted before next meeting
Green Committee Meeting Date 12.08.2022					
7	National Highway Authority of India (NH- 332A), PIU, Kancheepuram	Four laning of Mahabalipuram - Mugaiyur road NH- 332A, KM 0/0000 to Km 31/000	3976	22683 trees planted by concerned dept and remaining 17317 trees amount to be deposited in GCM ACCOUNT	For 17317 trees Amount received and planting finished by forest dept and for 22683 trees concerned dept informed construction now only completed. In world Environment Day tree plantation will be initiated and Report to be submitted before next meeting
8.	TRANTRANSCO, keikottaiyur village and TNEB	Chengalpattu sf Mambakam forest TRANTRANSCO, keikottaiyur ,110 kw Eb line to 230 kw EB tower fixing work	67	1:10 trees to be planted by concerned department	Report to be submitted before next meeting
Green Committee Meeting Date 07.10.2022					
9	National Highway Authority of India - 332A-PIU- Kancheepuram	Mugaiyur - Marakkanam ROAD (NH-332A) (package-2)	3500	10000 trees planted by concerned dept and remaining 25000 trees amount deposited in GCM ACCOUNT	Concerned dept Informed that construction work is under Processing After finished work planting will start and will submit report

10	Tamil Nadu Handicrafts development corporation Ltd, Chennai	Tirukazhukundran Mamallapuram village survey no 59/3 - TTDC Beach resort -Urban Complex Construction work -to Cut worn-out trees (casuarina trees)	20	1:10 trees to be planted by concerned department	Report to be submitted before next meeting
11	Divisional Engineer (Highways), Chengalpattu	Chengalpattu District collector office front side Gate- construction work- - Chennai -trichy- dindugal road Km.61/0 - 3 trees and Oyalur to Manapakkam road 1 tree Tirupur Rajiv Gandhi salai road -3 trees	6 trees	Transplanting or 1:10 plantation	Report to be submitted before next meeting
12	Public Work Department, (PWD) Chengalpattu	Guest House construction work at Chengalpattu	7	1:10 trees to be planted by concerned department	Concerned dept Informed that trees are not cutted Report to be submitted before next meeting and Concerned Ranger verify and report to GCM

Green Committee Meeting Date 02.12.2022

13	Assistant Director, Fisheries Dept, Kancheepuram, @ Neelangarai.	uprooted Mango trees for Athur Fish form	3	1:10 trees to be planted by concerned department	Report to be submitted before next meeting
14	Superintendent Engineer, General Construction Circle-II, Alandur, Chennai	TANTRANSCO-Vandalur - Thazhambur village - Ottiyabakkam 400 KV, EB tower Install work removal of palm trees	45	1:10 trees to be planted by concerned department	Report to be submitted before next meeting
15	COMMISSIONER, Municipality, Maraimalai Nagar	Kalaingar Urban development project 2021-22 at karaikulam developing work	4	1:10 trees to be planted by concerned department	1 tree only cutted Report to be submitted before next meeting

16	Divisional Engineer (Highways), Chennai Metropolitan Development Plan Division-1, Alanthur, Chennai-16	Chennai Metropolitan Development plan- Maraimalai Adigal Bridge-Irumpuliyur Road Km 17/4 Rajakilpakkam-agaramthen road Tambaram East Road km.3/900-5/450 - Nedukundram revenue Village sathananthapuram village Outer road work	1	1:10 trees to be planted by concerned department	Report to be submitted before next meeting
17	Divisional Engineer Highways, Projects Division, Chengalpattu	Construction of ROB at Km 5/8 of old GST Road Thirukazhukundram (via) Ponvilanthakalathur in lieu of existing LC No. 59 at Railway 68/16-18 in between Chengalpattu and Ottivakkam Railway station	33	Amount to be Paid to GCM account	Amount received to GCM Account and work completed.
18	National Highway Authority of India (NHAI), PIU, Chengalpattu	NHAI- Tambaram to Tindivanam section (NH-45) Reconstruction ROB at Km 51/700 in between Singaperumal kovil- Paranur Stations	410	Amount to be Paid to GCM account	Concerned dept Informed that Estimate received from forest department once approved from higher official Amount will remit to GCM

Green Committee Meeting Date. 13.01.2023

18	Tamil Nadu Tourism, Mamallapuram	Thirukazhukundram - Mamallapuram village natham survey No. 272/2 -Arjunan Thabasu (3D Laser Projection) nearer (HRCE land)3 trees instructed to transplant and place in Tourism dept Beach resort hotel (or) cutting trees not possible	3	1:10 trees to be planted by concerned department	Report to be submitted before next meeting
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19	Tashildar, Vandaloor	Vandaloor taluk- Nandivaram village, Revenue (Thasildar office) building Construction work	5	1:10 trees to be planted by concerned department	Report to be submitted before next meeting
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Green Committee Meeting Date 02.03.2023

20	NHAI, (PIU), Chengalpattu	Reconstruction ROB at Km 27/8000 (95 A&B @km 31/19-23 in Tambaram and Perungalathur Railway Station	219	Amount to be deposited in GCM account	Concerned dept Informed that Estimate received from forest department once approved from higher official Amount will remit to GCM .Report to be submitted before next meeting
21	Assistant Divisional Engineer, (Highways), (C&M), Maduranthagam.	Maduranthagam - Vennangupattu Road - widening of roads	195	1:10 trees to be planted by concerned department	Report to be submitted before next meeting
22	Divisional Engineer Highways (construction & Maintenanace), Chengalpattu	Mudukarai - Kadalore Road and Cheyyur - padalam Road	226	1:10 trees to be planted by concerned department	Report to be submitted before next meeting
23	NHAI projects , Chennai Bypass	National Green Highway projects 50 trees grown on Chennai By pass trees cutted and disposed without prior permission of GCM	50	Amount to be deposited	NHAI will check and update status to Green Committee

Green Committee Meeting Date 16.06.2023

24	Revenue Divisional Officer, Madurandhagam	Madhuranthagam taluk- Musivakkam village poramboke land worn out 1 Neem tree - Disturbing EB Line	1 Neem	1:10 trees to be planted by concerned department	Report to be submitted before next meeting
25	Tamil Nadu Road Infrastructure Development Corporation (TNRIDC), Anna Salai, Chennai-02	TNRIDC- Guduvanchery - Singaperumalkovil - Railway stations Instead of Railway No.47 Railway flyover Construction work	70	Amount to be Deposited GCM account	Report to be submitted before next meeting

26	Divisional Engineer Highways, NABARD & Village Road, Chengalpattu	Natham- Ekattur Road Km 0/6 panchayat union road developed as District Roads	30 Palm	1:10 trees to be planted by concerned department	Report to be submitted before next meeting
27	Divisional Engineer, Highways (C&M) , Chengalpattu	Chennai-Trichy-Dindugal Road(Chengalpattu Urban Road) Km 60/3,61/6 road widening (3 trees) and oyalur to manapakkam road (9trees) and manapathy to mullipakkam road (25+2 trees) and tirukazhukundram to Mamallapuram 1 tree and Nerumpur to puthupattinam 2trees	9+3+25+2+1+2=42 trees	1:10 trees to be planted by concerned department	Concerned dept Informed that project now only completed. Planting not yet started. Report to be submitted before next meeting in which financial year planned to plant compensation trees. Interim report
Green Committee Meeting Date 08.09.2023					
28	Agri Co-operative Loan Association, Thonnadu Village,	G2289 Thonnadu , Primary Agri cooperative Loan Association office 54 teak tree Cutting for Auction	54	1:10 trees to be planted by concerned department	Report to be submitted before next meeting
29	Commissioner, Tambaram Coporation , Chennai-45	Chengalpattu-Tambaram taluk-cittalapakkam-Rain water Drainage work	97	1:10 trees to be planted by concerned department	Report to be submitted before next meeting
30	Divisional Engineer (Highways), Chennai Metropolitan Development Plan Division-1, Alanthur, Chennai-16	Chennai Metropolitan Development plan- Maraimalai Adigal Bridge-Irumpuliyur Road Km 17/4 Rajakilpakkam-agaramthen road Tambaram East Road km.3/900-5/450 -Rain Water drainage cannel work	613	1:10 trees to be planted by concerned department	Concerned dept Informed that for 3600 trees amount deposited to DFO Chennai (Planting under processing) Remaining 2530 trees highways will plant tender work finished .Planned to plant in lake area requested panchayat permission. Report to be submitted before next meeting

Green Committee Meeting Date 02.11.2023

31	Environment Specialist, Chennai Metro Rail Ltd.	Chennai Metro Rail (CMRL) PHASE ii WORKS (Sipcot 1 & 2 stations)	189 Felling, 11 trimming, 63 Transplanting, 2 retain = (265 trees)	1:10 trees to be planted by (Project Manager, M/s. Rail Vikas Nigam Ltd)	Report to be submitted before next meeting
32	Divisional Engineer (Highways) construction & Maintenance, Chengalpattu	Muthukarai Kadaloor road Km 26/6-28/8 road widening work	3	1:10 trees to be planted by concerned department	Report to be submitted before next meeting
33	Municipality, Maraimalainagar	Maraimalainagar municipality - pavendar road -Adikalar road (NH-2) public safety Issue - dry tree removal	3	1:10 trees to be planted by concerned department	Report to be submitted before next meeting

Green Committee Meeting Date 21.12.2023

34	Divisional Engineer (H), construction & Maintenance, Chengalpattu	Echoor -Tiruporur Road Km 5/2-5/6 CRIDP 2023-2024 SCHEMES- road widening projects	6	1:10 trees to be planted by concerned department	Concerned dept Informed that 60 trees Planted and Geo tagging not done .They will submit report before next meeting
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Green Committee Meeting Date 20.02.2024

35	Revenue Divisional Officer, Madurandhagam	Maduranthagam-siruperpandi village-tmt.Thirupathi W/o. chakkarapandi land nearer tamarind tree cut	1	1:10 trees to be planted by concerned department	Report to be submitted before next meeting
36	Revenue Divisional officer, Chengalpattu Thiruporur	Thiruporur Taluk-karupakkam Village - Thiru. Kumar S/o. Ponnusamy Petitioned disruption of home Removing of Tamarind trees	1	1:10 trees to be planted by concerned department	Report to be submitted before next meeting
37	Revenue Divisional Officer, Madurandhagam	Madhuranthagam taluk-Vaiyavur village -Village people Requested to Remove Old (mahua Tree) near Vinayar temple	1	1:10 trees to be planted by concerned department	Report to be submitted before next meeting

38	Thasildhar, Chengalpattu	Chengalpattu -Athur "B"Village, Free Patta given to 74 users	67	1:10 trees to be planted by concerned department	Trees cutted (contractor basis). Not yet planted. Report to be submitted before next meeting
39	National Institute of SIDDHA, Ministry of Ayush, Tambaram Sanitorium	Siddha- Functioning at Tambaram-Amirtha Nagar Colony - Chitlapakkam proposed to construct UG (BSMS) College and Hostel	75	1:10 trees to be planted by concerned department	Report to be submitted before next meeting
Green Committee Meeting Date 13.05.2024					
40	Divisional Engineer (Highways) , Chengalpattu.	Vandalur – Mambakkam – Kelapakkam Road km 0/2. Bus bay and Splay Road Extension work	16	1:10 trees to be planted by concerned department	Concerned dept Informed that Work completed next month will plant 160 trees. Report to be submitted before next meeting
41	Rural development department, chengalpattu	Chengalpattu- Tirukazhukudram- Ponputhirkudam- Edaiyur Village Panchayat Union primary school compound 10 trees cutted by panchayath Thalaivar	10	RS.1,00,000 fine amount to be collected by DRDA and deposit in GCM Account	Amount not deposited. Report to be submitted before next meeting
42	NHAI, Chengalpattu	Tambaram – Tindivanam national highways road construction of Tunnel work	408	Amount to be paid GCM account	Amount received. Plantation under processing
43	Divisional Engineer, Madurandhagam	Muthukarai – cuddalure Road km 7/8-9/3 and 14/0-15/4 road Extension work	36	1:10 trees to be planted by concerned department	Concerned dept Informed that 32 trees only removed and left remaining. Report to be submitted before next meeting. Concerned Ranger need to Inspect and report

Green Committee Meeting Date 01.10.2024

44	Divisional Engineer, (Highways), Kancheepuram	Pukkathurai - Uthiramerur- Chief Minister Road Development project (SH 118) km 5/4 to km 8/900 two way to Four way Widening project	241 cutting, 4 transplanting	1:10 trees to be planted by concerned department	Report to be submitted before next meeting
45	District sport officer, Chengalpattu	Chengalpattu Sports Complex Construction Works - trees will be planted in same complex after completing work	138 palms	1:10 trees to be planted by concerned department	Interim Report to be submitted before next meeting
46	BDO, Chithamoor	Chengalpattu- Chithamoor Panchayat Union-Idaikazhinadu Municipality- Karumpakkam Panchayat Union Primary School, - Dangerous case to school students EH trees removal	20	1:10 trees to be planted by concerned department	Report to be submitted before next meeting
47	Divisional Engineer (Highways), Chengalpattu.	Madhuranthagam- Sunampedu - Perumber Road Km.7/2,12/0,7/4-8/2,9/8-10/4,11/4,11/8,11/10 Extension work	39	1:10 trees to be planted by concerned department	Concerned dept Informed that this financial year only work completed. Report to be submitted before next meeting
48	Divisional Engineer (Highways), Chengalpattu.	Madhuranthagam- Acharapakkam - Annaikunnam Road (Km.0/0-0/8) Extension work	6	1:10 trees to be planted by concerned department	Concerned dept Informed that this financial year only work completed. Report to be submitted before next meeting
49	Divisional Engineer (Highways), Chengalpattu.	Mudukarai - Cuddalore (Km.12/0-14/0) Road widening work	16	1:10 trees to be planted by concerned department	Concerned dept Informed that only 4 trees cutted. 40 trees will plant for compensation. Concerned Ranger verify and report to GCM
50	Thasildhar, Chengalpattu	Chengalpattu- Senneri village Thiru.Vedhagiri Naidu, patta land 80 % and govt land 20% tamarind tree cut	1	1:10 plantation	Concerned dept Informed that Individual will plant trees in Patta land . Geo tagging report need to submit

51	Revenue Divisional Officer, Madhuranthagam	Madhuranthagam - Musivakkam village-cemetery road-teak tree felling	1	1: 10 plantations	Report to be submitted before next meeting
52	BDO, Madhuranthagam	Madhuranthagam - Madura - Thathankupam Survey NO.210/1 Mayanam Road Extention work requested by Thiru.Madhankumar W.P.No.30803/2019- 17 EH trees removal request	17	1:10 trees to be planted by concerned department	Report to be submitted before next meeting
53	Divisional Engineer, Highways, Chengalpattu	Chennai - Mamallapuram Road-Thiruporur Rajiv Gandhi Road Km.30/0.32/5-- four-way Road -Six-way Road Extension work	182	1:10 trees to be planted by concerned department	Concerned dept Informed that out of 1820 trees 900 trees planted and remaining trees will be planted and report to be submitted before next meeting.
54	Divisional Engineer, Highways, Chengalpattu	Chennai - Mamallapuram Road - Thazhampur Road K.m. 1/4 -Rain Water Drainage Work -palm trees removal	2	1:10 trees to be planted by concerned department	Report to be submitted before next meeting
Green Committee Meeting Date 10.01.2025					
55	Divisional Engineer (H/W), Projects, Chengalpattu	Acharapakkam - Periya kalakadi Railway stations in between Km 97/15-16 Instead of Railway No.75, Railway Flyover Crossing Bridge	58	Amount to be Paid to GCM Account	Concerned dept Informed that Next week will deposit amount to green Committee
56	Divisional Engineer, Highways, Chengalpattu	SATRAS Road- Chengalpattu - Kancheepuram - Arakonam - Thiruthani Road (SCKAT) k.m.14/2 (1 tree) and k.m.29/2 (1 tree) its damaged and disturbing public transport and public	1 + 1	1:10 trees to be planted by concerned department	Not yet planted. Report to be submitted before next meeting
57	Divisional Engineer, Highways, Chengalpattu	GST Road - km 0/2. Thirukazhukundram Via P.V. Kalathur Road Junction Extention work	6	1:10 trees to be planted by concerned department	Concerned dept Informed that Still now not cutted trees work under processing.

12

58	Divisional Engineer, Highways, Chengalpattu	Acharapakkam - Annaikulam Road Kadamalaiputhur via Seethapuram Road km 0/0- 1/0 (6 trees) and GST Road - Acharapakkam- Joint Road km .0/2- ½ (2 trees)	6 +2	1:10 trees to be planted by concerned department	Concerned dept Informed that Still now not cutted trees work under processing
59	Water Resource Department (WRD), Madurandhagam.	Vedanthangal Dinning Hall Construction	10	1:10 trees to be planted by concerned department	Already planted 150 trees
60	Superintendent Engineer, TANSIDCO, Guindy.	Thirukazhukundram - Mullikulathur survey No. 245 and 246 taken over by TANSIDCO -EH trees Planted by SF trees to be removed	2722	Action plan given as will plant 31362 trees by concerned dept	Interim Report to be submitted before next meeting
61	Head Master, Adidiravidar Welfare School, Paramasivan Nagar.	Thirukazhukundram "A" village - Paramasivam Nagar-Adidiravida Middle School-Class Room Building construction	1 (Neem)	50 trees to be planted by concerned department	Report to be submitted before next meeting
62	Divisional Engineer (Highways), Chennai.	Madampakkam Road 1/7 km -2/600 km road Extension and Rain Water Drainage work.	5	1:10 trees to be planted by concerned department	Concerned department informed that trees not yet cutted. work under processing. Interim Report to be submitted before next meeting
63	Highways, Sriperumbudur Sub division	Chengalpattu - Urapakkam Village-selvaraj Nagar Adhanur highways tree cutted by Thiru.vijayaragavan , Panchayat member, ward No.8 , Oorapakkam.	1	RS.20,000 fine amount to be collect by FRO Tambaram and deposit in green committee	Amount Not Deposited
64	NHAI, Chengalpattu	Tambaram - Tindivanam Chengalpattu Dist- Paranur - Aathur Toll plaza 28+000km , 121+000km	14	Amount to be paid	Concerned department informed that Estimate Received from Forest department

65	NHAI, Chengalpattu	Tambaram - Tindivanam NH-32, Km28+00, km 121+000 Long term measure towards mitigation block spots work additional tree cut request	158	Amount to be paid	Amount received
66	Thasildhar, Chengalpattu	Kattankulathur - Peramanur - Thangal purambokku Survey No.57. 2 tamarind trees cutted by Vijayakumar S/o. Subramani.	2	RS.10,000 fine amount to be collected by concerned Dept and 1:10 Plantation by Individual	Amount will be collected and send report by concerned and 1:10 plantation
67	Superintendent Engineer, GCC- II, TRANTANSCO	Ottiyampakkam 230 km Dc line Road Development - Tambaram - Perumbakkam -EB Tower Erection Revenue land tree cutting	52	1:10 trees to be planted by concerned department	Report to be submitted before next meeting
Green Committee Meeting Date 26.03.2025					
68	NHAI, Chengalpattu. Indian oil Corporation Ltd	Tambaram - Tindivanam - kadamalaiputhur Village construction of petrol bunk service Road construction	18	Amount to be paid	Report. to be submitted before next meeting
69	Divisional Engineer, (Highways). Chengalpattu	Chengalpattu - GST Road - Tirukazhukundram - P.V kalathur Road Extension Work	7	1:10 trees to be planted by concerned department	Report to be submitted before next meeting
70	Divisional Engineer, Highways, Chengalpattu	Onambakkam - Venmani Road and pavunjur - Anaikattu Road CRIDP 2024-25 scheme one way road - two way road extension work	12+6	1:10 trees to be planted by concerned department	Report to be submitted before next meeting
71	Divisional Forest Officer, Social Forest, Chengalpattu	Social Forest plantation- 1987, Oragadam Social plantation -10 trees cutted by BDO, Tiruporur, farm pond work	10	Fine Amount RS.2,64,740/- to be collect and deposit GCM Account by FRO, Chengalpattu Sf Division	Amount not deposited

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72	TANSIDCO, Guindy	Mullikulathur Village survey No.245,246, TANSIDCO - 53 Illegal trees cutting by (TANSIDCO, Guindy)	53	Fine Amount RS.9,11,712 to be collect and deposit GCM Account by SF FRO, Chengalpattu	Amount Received to GCM account
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[Signature]
District Green Committee
Member Secretary/
District Forest Officer,
Chengalpattu Division,
Kancheepuram.

29/5/25

(3/3)

[Signature]
District Green Committee
Chairman/
District Collector,
Chengalpattu District,
Chengalpattu.

(3/3)

C. No.747/2024 L

The District Forest Office
Chengalpattu Forest Division
Kancheepuram
Date : 30.05.2025

Proceedings of the district level green committee meeting presided by the President of the Green Committee/District Collector which was held on 23.05.2025 in the forenoon 11.00 hrs.

As per the Government Order No. 39, Environment, Forest (FR.13) Department dated 02.07.2021, green committee was formed headed by the District Collector as green committee president and District Forest Officer is Secretary of the committee and officers of several departments and other NGO's who are interested in this subject were included in this green committee. This green committee meeting was held on 23.05.2025 presided by the President of District Green Committee/District Collector and the following President, Secretary, members/representatives were participated in the meeting.

1	District Collector, Chengalpattu
2	District Forest Officer, Chengalpattu Forest division, Kancheepuram
3	District Revenue Officer, Chengalpattu
4	Superintendent of Police, Chengalpattu District
5	Municipal Commissioner, Chengalpattu
6	Project Director, Rural Development Department, Chengalpattu
7	Agriculture Deputy Director/Personal Assistant of the District Collector
8	Deputy Commissioner, Hindu Endowments Charitable Trust, Chengalpattu
9	Executive Engineer, TWAD, Chengalpattu
10	Executive Engineer, PWD, Chengalpattu
11	General Manger, Industrial Centre, Chengalpattu
12	Divisional Engineer, Highways & maintenance, Chengalpattu
13	RDO, Madurantagam
14	Joint Director, Agriculture
15	Indian National Highways Department, PIU, Chengalpattu
16	Executive Engineer, TANGEDCO, Chengalpattu
17	Assistant Director, Town and Country planning, Chengalpattu
18	Assistant Forest Ranger, Forest expansion centre, Chengalpattu

19	Officers of the forest range, Chengalpattu, Madurantagam, Tambaram, Communal Forest Division, Chengalpattu
20	Green committee member
21	Additional Commissioner, Tambaram City Police, Tambaram
22	Municipal Commissioner, Maraimalai Nagar Municipality
23	Deputy Tahsildar in the Head Office
24	Divisional Engineer, Highways, Project, Division, Chengalpattu
25	Executive Engineer, TANGEDCO, Chengalpattu
26	DSP, DCB, Chengalpattu
27	Deputy Manager, NHML,
28	AEE TNPCB, Maraimalai Nagar, Chengalpattu

The following are the instructions which were decided in the green committee meeting that was held in district level to cut off the trees as per the request from various departments.

S. No.1

In order to construct buildings for Armed Reserve-12. Tambaram Commissionerate such as Armed Reserve Complex, Arms Godown, Police Training School, Police Quarters, Police training sports ground, Aadhi Dravidar Complex and other buildings, a request was sent to the green committee to grant permission to cut off 1975 eucalyptus trees and the representation was discussed at the meeting. At that time, Additional Commissioner, Tambaram City Police has also participated in the meeting by cutting of the trees and in compensation 19,750 saplings will be planted by the personnel of 27 police stations, 5 range offices and will be planted in the new building of the Commissioner of Police, Armed Reserve building, Deputy Commissioners of Police and will be maintained by them. It was instructed to present a plan of action in this connection with photographs of planting of 19,750 saplings along with GPS location with a comprehensive report. On this instruction, consent was given to cut off the trees. As these trees are planted by the forest department, and as the number of trees are huge, it was informed that permission must be obtained from the forest department for removing the trees.

S. No. 2

The commission of Indian Highways Department has requested the green committee for cutting of the trees numbering about 67 in Tambaram to Tindivanam Road, in NHH-32 (Old NH 45) from 28+000 kms to 121+000 kms Development of way side Amenities (WSAs in rest area land parcel in Mamandur near Chengalpattu at km 64+100 (LHS) and the same was discussed in the District Level green committee meeting. At that time, in order to execute the project, it was instructed to present a full plan of action to the committee Chengalpattu and based on this report the number of trees may be minimized and the meeting was held on 26.03.2025 and postponed to some other date. At present, the said National Highways Commission has submitted a plan of action report and based on this, agreed for cutting off 57 trees and agreed to plant 570 saplings and agreed to pay the maintenance cost from the account green committee and with a condition that they should release the maintenance cost at once from the account of green tribunal and consent was given to cut off the trees.

S. No. 3

Chengalpattu District, Cheyyur Taluk, Perukkaranaï Village - One Thiry Venkatesan has sent a representation by stating that the President and Vice President of their village has cut off 13 trees with a width of 15 feet and height of 100 feet and 500 old trees were cut off without getting any permission and attempting to sell the trees and this issue is discussed at length in the district green committee meeting. The RDO of Maduntagam is instructed to take steps to register an FIR against the said persons for cutting 13 trees and ordered to plant 130 saplings and for plantation and maintenance for over two years is fixed as Rs. 363738 and also fined Rs. 50,000/- and instructed to collect Rs. 413718 from the concerned parties and deposit the same in the account of District Green committee.

S. No. 4

Chengalpattu District and Taluk- Kattankulathur Firka, No. 19, Peramanur Village, near the house of Thiru Vijayakumar, S/o. Subramani. The incident of cutting off a tamarind tree situated poraboke land in Survey No. 57, in an extent of 0.61.0 acres without getting permission to renovate his house is discussed in the meeting. The concerned Tahsildar has lodged a complaint in Maraimalai Nagar Police Station and an FIR was registered against him and ordered to plant 20 trees in poramboke grazing land in Survey No. 127 and instructed to maintain them and also fined Rs.

10,000/- and instructed to deposit the same in the account of District Green committee and also instructed to provide the details through Geo Tagging.

S. No. 5

It was instructed in the meeting of the green committee to plant Native species at the time of plantation of the saplings.

S. No. 6

Further, the concerned departments were instructed to send a report regarding the trees in the public places in Chengalpattu District.

S. No. 7

Nurseries were developed jointly by the Forest Department, Rural Development Department through MGNREGS project and through this project, all the departments were asked to select the suitable place. For plantation of saplings, schools and public places will be given first priority.

S. No.8

It is also instructed in the meeting to send a report regarding plantation of saplings in Chengalpattu District for the year 2024-2025 by each department with geo tagging.

S. No. 9

99000 saplings which were procured by the Forest Department were handed over to the District Rural Development Department. The District Rural Development Department is instructed to send the details of the plantation of saplings numbering about 90000 except the wastage of 10% saplings has to be sent to the green committee through geo tagging.

S. No. 10

The following 50000 saplings which were allotted to the District Forest department, Chengalpattu under the scheme Agro Forestry Scheme under RKVY (Rashtriya Krisha Vikas Yojana) were handed over to the Agricultural Department.\

The District green committee is also instructed the agricultural department to send a report regarding the plantation of saplings through geo tagging.

S. No. 11

A monthly report regarding the plantation of saplings by each department must be sent to the District green committee. The above report was sent to the e-mail address www.dfokpm@gmail.com and www.cmgfp.cpt@gmail.com.

S. No. 12

A report with the details of the plantation of saplings from the inception of the green committee from 26.10.2021 to the last district level meeting held on 26.03.2025 and the details of the plantation of saplings in the ratio of 1:10 in the Chengalpattu District is called for from the concerned. In this connection, an annexure regarding the present status of the is enclosed with the details of action taken and the details of the action which has to be taken. It is instructed to comply the details contained in the annexure.

The said meeting is came to an end with the thanks giving words of the President of the District Green Committee and Member/Secretary of the green committee.

Sd/- District Green Committee
Member/Secretary
District Forest Officer
Chengalpattu Division
Kancheepuram

Sd/- District President Green Committee
District Collector
Chengalpattu District
Chengalpattu

To
Officers concerned
Copy to
Chief Forest Officer, Chennai Zone, Chennai – 6 for information
Principal Chief Forest officer and member, Secretary, Chief Project Director, Green,
Tamil Nadu. Chennai-15
Project Section, District Forest Office, Kancheepuram.